NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **23.11.2023** (THURSDAY) CHENNAI BENCH (**VIRTUAL MODE**)

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In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 359/2023 IA No. 1089, 1090, 1091 & 1092/2023	Mr. Jagdish Prasad Sarda Suspended Director & Promoter of Sarda Agro Oils Ltd Vs Indian Bank & Anr.	Ms. Tanu Priya Gupta	Mr. T Sundar Rajan

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board

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